



Tr.Application No.448/87

Dated: 28.3.1989

We are informed that the applicant was present in the first sitting i.e.before lunch. Mr.S.R.Atre(for Mr.P.M.Pradhan), learned advocate is present for the respondents. Mr.Atre states that the application filed before the Principal Bench for transferring this case is fixed for hearing on 28.3.1989. Hence this case is adjourned to 7.6.1989 for directions. However, if orders are received from the Chairman earlier for transferring this case, then the Registry may send the papers to the Principal Bench. Mr.Atre states that he will inform the above date to the applicant.


(M.Y.Priolkar)
Member(A)


(M.B.Mujumdar)
Member(J)

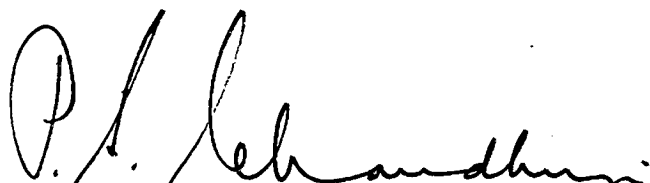
Applicants by Mr.M.S.Ramamurthy. Respondents by Mr.S.R.Atre holding the brief for Mr.P.M.Pradhan.

Section Officer, J-II, of the Principal Bench by his letter dtd. 18.5.1989 has sent us a copy of the order dtd. 9.5.1989 passed by the Chairman on Misc. Petition No.617/88 praying for the transfer of similar cases, such/ as this, pending before the various Benches to the Principal Bench for being heard together. The order states: that "The office will now requisition the records whose numbers are given in the list Annexure P-1. List this case before the Deputy Registrar(Judicial) on 24.7.1989 for scrutiny in regard to completion of pleadings and receipt of records."

Mr.Atre states that his pleadings are completed. Mr.M.S.Ramamurthy seeks permission to file a rejoinder to the respondents' reply which was filed on 3.2.1989 and states that this will be done in good time to enable the records to reach the Principal Bench well before 24.7.1989. He submits that he will do so not later than 20.6.1989 and will give a copy to the respondents' also before that date.

The office is directed to send the records of this case to the Principal Bench on 21.6.1989 or as soon as possible thereafter so as to reach the Principal Bench well before 24.7.1989.

Place the case before the Deputy Registrar on 20.6.1989 for the rejoinder of the applicants. Respondents need not be present on that date.


(P.S. CHAUDHURI)
Member(A)